

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 738/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: M/s. Shrem Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Ashish D. Kedia</i>	<i>Shrem Realty Pvt. Ltd.</i> <i>Secretary</i>	<i>Ashish D. Kedia</i>

ORDER

CSP 737/230-232/NCLT/MB/MAH/2017

CSP 738/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.10.2017.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)

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NAME OF THE PARTIES: M/s. Shrem Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhish D. Lufuria	Proprietary Company Secretary	

ORDER

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Sd/-

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